



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

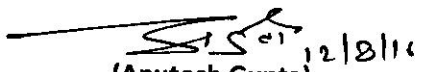
Cause List Date 16-08-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No. 655/03 Manoj Kumar Vs. Seema	M.M. Ranjan	K.S. Sharma
2	Sh. Suresh Pareek, Sr. Advocate	D.B. Civil Misc. Appeal No. 107/15 Rashmi Sharma Vs. Ashwini Sharma	Sudesh Bansal	P.C. Bhandari
3	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil First Appeal No. 263/03 Rodulal Vs. Bhairulal	B.L. Agarwal	Sanjay Mehrishi
4	Sh. R.C. Dadhich, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2510/09 & 5749/11 Smt. Uma Vs. Bhagwati Prasad Soni	Manju Jain	Keshav Agarwal
5	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No. 835/11 Smt. Saroj Vs. Rikhab Chand Chopra	Mohd. Aneesh	Mohit Gupta
6	Sh. A.K. Bajpai, Advocate	D.B. Civil Misc. Appeal No. 2348/14 & 2013/16 Ashok Sanwaria Vs. Smt. Rekha	Anoop Pareek	Mahendra Goyal
7	Sh. Harish kumar Tripathi Advocate	S.B. Cr. Misc. Bail Application No. 6762/16 & 6333/16 Mithlesh Vs. State	S.K. Jain	
8	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Bail Application No. 6327/16 Krishana Bihari Pathak Vs. State	A.K. Khan	Krishan Sharma
9	Sh. Bhuvnesh Sharma, Advocate	S.B. Cr. Revision Petition No. 703/16 Sarika Vs. Anand	RDS Naruka	B.S. Chirania

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anutosh Gupta)
Deputy Secretary
(Action Plan & ADR)

"Help The Needy –Timely Help May Create History"



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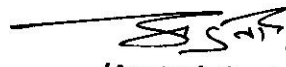
Cause List Date 17-08-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Misc. Appeal No. 2727/06 Smt. Reeta VS. G. Sarla Stephan	G.S. Rathore	Anil Jain Aditya Mathur
2	Sh. Sunit Awasthi, Advocate	S.B. Civil Misc. Appeal No. 2731/12 Smt. Snehlata Vs. Vinod Kumar Sharma	R.P. Singh	M.K. Jain
3	Sh. Ankur Rastogi, Advocate	S.B. Civil First Appeal No. 386/15 Virendra Singh Vs. Chand Singh	Shailesh Prakash Sharma	Gaurav Sharma
4	Sh. J.P. Gupta, Advocate	S.B. Civil Writ Petition No. 3125/15, 5972/15, 1081/15 & 3124/15 Smt. Sarita Singh Vs. Lal Singh	Arvind Sharma	Ravi Chirania

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